

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2011

Dated : 15th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Comm. ...Respondent(s)

Counsel for the Appellant(s): ____

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

ORDER

It is submitted that the very same issue has been raised in other Appeal Nos. 7 and 46 of 2011, which are pending before Court II in respect of the earlier years.

Therefore, post this matter along with along with Appeal Nos. 7 & 46 of 2011 before Court II on **16.01.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak